

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 303
(IB)-266(ND)2019
IA/3468/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

...Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd.

...Respondent

SECTION:7 of IBC, 2016

Order Delivered on 05.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

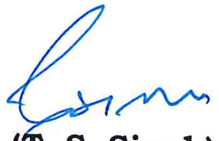
SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Praveen Agrawal, R.P, Mr. Abhay Pratap Singh, Mr. Aaryaan Sadanand, Advs. for Kaveri Shahkari Avas Samiti Ltd., Mr. Sanjay Gupta, Ex-IRP in IA/3468/2020

ORDER

Renotify this case on 7th October, 2020.


(T. S. Singh)
Court Officer